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HARYANA VIDHAN SABHA

COMMITTEE

ON

PUBLIC UNDERTAKINGS (1982-83)

(SIXTH VIDHAN SABHA)

TENTH REPORT

ON THE

GENERAL WORKING OF

HARYANA MINERALS LIMITED



Presented to the House on 25 MAR 313

HARYANA VIDHAN SABHA SECRETARIAT CHANDIGARH FEBRUARY, 1983

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COMPOSITION

OF

THE COMMITTEE ON PUBLIC UNDERTAKINGS (1982 83)

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1 Shri Sagar Ram Gupta

MEMBERS

- 2 Shri Bahadur Singh
- 3 Shri Bhim Singh Dahiya
- 4 Shri Daya Nand Sharma
- 5 Shri Dharam Bir
- 6 Shri Hari Chand Hooda
- 7 Shri Lachhman Singh Kamboj
- 8 Shri Neki Ram
- 9 Shri Sahab Singh Saini

SECRETARIAT

- 1 Shri Raj Krishan Secretary
- 2 Shri S S Ahlawat, Joint Secretary

INTRODUCTION

- i, the Chairman of the Committee on Public Undertakings, having been authorised by the Committee in this behalf, present this TENTH REPORT on the general working of the Haryana Minerals Limited, Narnaul
- 2 During oral evidence the Committee examined the representatives of the Department/Company concerned. The Committee also made on the spot study of the various mines and factory of the Company located at Antri Beharipur, Kund and Narnaul. A brief record of the proceedings of each meeting has been kept separately in the Vidhan Sabha Secretariat.
- 3 The Committee would like to thank the Accountant General, Haryana, and his staff for the valuable assistance. The Committee are also thankful to the Secretary to Government. Haryana Finance Department including his representatives and the representatives of the Department/Company concerned who appeared before the Committee from time to time. The Committee are also thankful to the Secretary Joint Secretary the dealing Officer and the staff of the Haryana Vidhan Sabha for the whole hearted co operation and unstinted assistance given in preparing this report.

Chandigarh

SAGAR RAM GUPTA

The 27th February, 1983

CHAIRMAN

REPORT

HARYANA MINERALS LIMITED, NARNAUL

Introductory

The Haryana Minerals Ltd was registered on 2nd December 1972 for exploring mining and dealing in minerals of all kinds. The marble and slate projects of the Haryana State Industrial Development Corpor ation Ltd were transferred in April 1973 to the Company for a consideration of Rs 8 04 lakhs which was converted in equity shares

The authorised capital of the Company was Rs 20 lakhs which was raised to Rs 100 lakhs in May 1974 Comprising of Rs 10 lakh equity shares of Rs 10 each. The paid up capital on 31st. March 1980 was Rs 24 03 lakhs (which includes share application money) subscribed by the holding company namely the Haryana State Industrial Development Corporation Ltd. In addition, the Company borrowed money from the holding company financial institutions commercial banks etc. For the first few years, the Company was incurring heavy losses but from the year 1978 79 on wards the Company has turned the corner and according to the information supplied to the Committee the Company is stated to have earned following profits—

Year	Profit
-	(Rupees)
1979 79	2 05,848
1978 80	3,98 638
1980 81	12 38 276
1981 82	25 00,000 (Tentative)

2 Activities and Performance

The Company planned and concentrated mainly on the following activities —

- (a) Extraction of marble blocks slate stone and limestone.
- (b) processing of
 - (1) marble blocks into slabs, marble chips powder and crazy;
 - (11) 11mestone into quick and hydrated lime, and
 - (111) slate stone into roofing slates school slates and building material, and
- (c) Manufacture of tiles

3 Marble Project

Large deposits of marble are available at various places in the

Mohindergarh District The Committee was informed that these deposits can be extracted for hundreds of years. Marble blocks are extracted manually. The blocks are then cut into unfinished slabls and then the unfinished slabs are processed into finished slabs of various sizes at the factory. Similarly lumps extracted from the mines togather with the pieces of slabs resulting from cutting of marble blocks into slabs are processed into crazy chips and powder at the factory. The Company has not maintained any records to indicate the total quantity of marble lumps extracted from the mines. The marble (in blocks) produced and sold since its inception to 1981 82 was as under.

Year	No of blocks
1973 74	1,12 827
1974 75	3,62 111
19 7 5 76	2,69 794
197 6 7 7	2 20,490
1977 78	1,60 738
1978 7 9	2,78,830
1979 80	2,96,376
1980 81	5,18,575
1981 82	5 ,5 1,455

The production during the year 1982 83 (upto 8 1 83) amounted to 3 90 144

The losses in processing from unfinished slabs into finished slabs were quite high and high wastage in the process was, according to the management mainly due to —

- (1) cracks in the deposits and hence in blocks
- (11) extra hardness of marble stones
- (iii) following of certain pieces during cutting of marble blocks, and
- (iv) wastage of side slabs

According to the management the block making plant was working below the rated capacity because the machinery had become quite old and out dated. The project approved in 1974 for modernisation and expansion of the marble project had not so far been implemented.

The Committee asked the management to supply the figures of production and sale of marble project for the previous year. The statement supplied is contained in Appendix

4 Tiles Project

The Company decided in September 1974 to set up two Tile Projects at Narnual and Faridabad Each plant was to manufacture 6 lakhs tiles per year. The plant at Narnaul was commissioned in June, 1975 at a cost of Rs. 2 50 lakhs. The other unit at Faridabad was not set up because the plant at Narnual proved uneconomical. This project met it infancy death and manufacturing of tiles was stop ped in July, 1978.

5 Lime Project

The Company on the basis of project report and know how sup plied by the Central Building Research Institute Roorkee decided in June 1974 to set up 4 Country type line kilns. The same were set up in December, 1974 at a total cost of Rs. 15.89 lakhs. Only two kilns were fired in June, 1975 but the project had to be abandoned in December, 1976 because of poor quality of limestone excessive con sumption of coal heavy cost of extraction unfavourable site condition, disproportionately heavy out put of dust under buint and slack lime of the kilns, defective construction of lime kilns etc.

6 Slate Project

The Company is operating Slate mines at Kund and Bihali in Mahendergarh District Slate deposits in Mahendergarh which is popularly known as Haryana Slate is mainly exported Besides export, this slate is used for manufacturing of school slate switch boards and handicrafts The slate produced by the Company has also achieved importance for use as building material

Till 1967 the Kund Slate mines were being operated by private parties the last lesee being M/s Kangra Valley Slate Company then the Haryana State Industrial Development Corporation took control in 1971. The possession of Kund Slate Mines was transferred from the Haryana State Industrial Development Corporation to this Company in 1973. Bihali mines were taken over by this Company in 1976 from a private party

The slates are used in construction, roofing flooring, panalling and steps. The use of thin slate tiles as roofing is quite well known in hilly parts of our country. Abroad, slate is used in flooring, penalling and steps only. Slate kuttals are used in canal linning.

In the beginning when the Company entered the export market it was getting its slate cut and crated in Bombay Gradually as the staff of the Company became experienced edge cutting machines were installed at Kund and the Company started doing cutting and crating of its own

The Committee was supplied the following figures of production

Year	I	Production		Slate Exports	Loc	cal Sale
	KUND	BEHALI	Direct	Indirect	Kund	Behalı
1973	3 75 670	_	24 782	3 69 735	These	
1974 75	12 29 334	-	1 34 481	9 07 494	figures	_
1975 7 6	8 97 817	_	82 135	_ 10 00 625	ınclude	
1976 77	18 49 199	1 72 928	11 96 398	8 69 425	local sales	1 40 920
19 77 78	15 27 463	7 57 605	3 89 264	10 10 788	of Kund	1 91 870
1978 79	18 72 165	3 33 043	20 03 356	7 16 864	4 88 972	1 65 059
1979 80	21 49 509	4 83 174	21 48 462	10 19 917	4 40 385	2 13 920
1980 81	33 04 028	11 45 244	47 18 138	11 67 339	4 36 110	1 08 414
1981 82	34 14 759	16 05 049	82 92 255	1 48 690	4 44 859	1 38 267

7 Observations and Recommendations

I In the matter of purchase of Hydration Plant for lime project this Committee has been making repeated observations/suggestions but the Committee is sorry to note that the Company has not yet been able to safeguard the interest of the Company in this behalf. The representatives of the Company have stated that the whereabouts of M/s Hitachi Electronics Pvt Ltd. Delhi are not known and therefore the exparte decree obtained by the Company against the firm from a civil court could not be executed. The Committee recommends that immediate steps must be taken to lodge a criminal case against the firm. This will not only help to locate owners of the firm but will also help in recovering the Company amount from them

II The Committee was informed that in accordance with the earlier recommendations of the Committee the Company had approached the Rajasthan State Minerals Development Corporation which had replied that the Rajasthan State Minerals Development Corporation was not only doing mining work but was also doing exploration work for which the State Government was sanctioning suitable grants to the Corporation The Committee is not satisfied with the reply of the Company that the Company cannot undertake exploration work just like the Rajasthan Corporation because it is beyond its jurisdiction. If we refer to the objects for which the Company was established exploration is one of the objects clearly laid down in the Memorandum and Articles of Association of the Company. The Committee therefore, strongly recommends that the Company should undertake exploration work also

III The oral examination of the Company representatives and the Government department revealed that there was no Research and Development wing in the Company and that the Company for its mining operations was solely dependent on exploration carried out by the Geological Department of the State Government or by the Geological Survey of India The Committee was also informed that the marble and slate contents of the mines in Haryana are quite huge

The Committee feel that if the exploration work is undertaken also by the Company and a separate R and D wing manned by specialists is maintained by the Company the working and profitability of the Company can improve to a great extent. The Committee therefore recommend that in addition to the exploration work done by the Geological wing of the State Government and by the Geological Survey of India, the Company should also undertake the exploration work and an efficient R and D wing should be started by the Company

IV The Committee is pained to learn that the tiles project stands abandoned and no progress has been made to re start the same. The Committee taking note of the fact that a private tile manufacturing unit at Kasar in Rohtak District is working quite satisfactorily and at a huge profit the Committee fails to understand why the company cannot run their project giving good working results. It is recommended that the Company should review the entire situation after obtaining expert technical opinion on the subject and the project should be re started.

V It is regretted that despite repeated recommendation by this Committee nothing fruitful had been done by the Company in the matter of investment of about Rs 15 lakhs in the Lime Project which is lying closed since 1976. It has been causing a heavy recurring loss to the Company in the form of interest and other over head charges. The Committee strongly recommend that immediate review in the whole matter should be undertaken and either the project should be scrapped once for all selling all the assets relating to the project including demolition of the lime kilns or immediate steps should be taken to re start the project. In any case, final action should be taken without any further delay in the matter.

VI The Committee was supplied with a statement showing the over head expenses which are as under —

Year	Amount (Rupees)
1979 80	16 01 607
1980 81	26,35,612
1981 82	36 39 36 <u>0</u>

The up rising trend in the over head expenses of the Company is not warantted and is not comparable to the actual operations under taken by the Company Such trend is unwarantted particularly because Tiles and Lime Projects of the Company have since been closed The Company should take steps to reduce its over head expenses

VII The Committee made a on the spot study of the factory and the mines As a result thereof, the Committee recommends the following —

- (i) The premises of the factory were found uncleaned unlevelled and dis organised. It is recommended that the entire premises should be levelled up and cleaned regularly. Sparate store/enclosures should be provided for piling up various articles. Grass should be implanted wherever feasible in the premises. In short the factory premises should be kept clean and beautiful. This will not only increase the efficiency in the working of the factory but will also present a good view to the dealers and others visiting the same. In this connection, the Committee recommend that the Public Health Department of the State Government should be approached to ensure regular and proper supply of water to this Company.
- (11) The Committe was distressed to find a huge waste of stone pieces of different sizes lying at the mines where mining operations are in progress. Such waste can be very effectively and profitably employed in making stone metal (1011) which is generally used in building constituction roads etc.

The Committee therefore strongly recommends that at the mining sites the Company should install stone crushers of its own or private people should be made to instal their stone crushers to convert the waste stones in to stone metal (rori) This will not only eliminate waste but will also bring revenue to the Company

VIII The Committee observed that the Company could expand its activities to a great extent keeping in view the mineral wealth of the State but it was hesitant to do so on account of its maketing problems In this direction the Committee has to offer the following recommendations—

- (1) The State Government should immediately instruct the Departments doing construction work in the State such as PWD Housing Board HUDA, Tourism Corporation etc that they should make best and maximum possible use of the products of this Company in their construction work and that in no case purchase such products from the market The Architectural wings of these Departments should also see that their plans should be drawn in such a manner which consume the maximum possible products of this Company
- (11) The Company should expedite the work of allotting more agencies to the dealers which has already been-undertaken -
- (111) The Company should undertake extensive publicity programme through various media to make its products popular not only in the State but also throughout the country and abroad
- (iv) The Company should take early steps to replace its out dated present cutting machines with an imported cutting machines of adequate capacity

IX The Committee was provided with a statement showing break up of the staff of the Company The Company has a staff strength of 384 persons including Managing Director and General Manager During the course of oral examination it was revealed that

the labour employed particularly at the Slate Project and Mines was of casual nature and was being paid a minimum wage of Rs 8 per day on daily wage basis. The Committee was not satisfied with this state of affairs and feel that the working results of the Company will certainly improve if the labour (if not entire atleast a major part of it) is employed on regular basis and is paid a minimum wage of Rs 13 to Rs 15 per day. Besides it is also necessary that facitiles such as Provident Fund bonus leave with wages, paid holidays etc. are made available to the labour employed. These steps will certainly lead to a considerable increase in the efficiency and loyalty of the workers.

X The Committee is constrained to find that there is consider able delay in the audit of the accounts of the Company It was given to understand that the final accounts of the Company for the years 1981 82 onwards were not yet ready and the accounts since 1979 80 have not yet been audited. The Committee was also concerned at the fact that some serious objections raised by the auditors on earlier accounts have not been attended to by the Company some of which are as under —

- (a) No satisfactory record has been maintained by the Company for production sale and disposal of by products
- (b) No physical verification of finished goods stores and spare parts was made by the management 1 e control over production and stock 1s not adequate
- (c) No internal control system is in vague
- (d) No unservicable and damaged stores have been determined and no provision is made in respect thereof,
- (e) Sundry debtors include debts and advances of doubtful recovery for which no provision has been made
- (f) Some employees against whom advances stand have left service
- (g) Assets of the Company include depreciation value of lime kilns which hardly have any realisable value, and
- (h) Provident Fund has not been determined despite demand from the Provident Fund authorities

In fact the auditors have gone to the extent of indicating that the profits shown by the Company in its balancesheet may be quite mis guiding if their main objections are taken into account. This state of affairs can hardly be appreciated. The Committee strongly feel that there is no reason for the management to have become complacent in view of the fact that their accounts (still unaudited) for the last 3 years to show some profits. The Committee strongly recommend that the Company and the Government should take urgent steps to ensure that the final accounts of the Company are audited expeptiously every year and that they should be drawn up in such a manner that the same depict a clear and true picture of the financial conditions of the Company

8 APPENDIX

APPENDIX

PRODUCTION AND SALE STATFMENT (IN QUANTITY AND VALUE)

	Particulars	Prod	Production	Sale		
					*Fe-1	
		Qty	Value	Qty	Value	
	(1)	(2)	(3)	(4)	(5)	
1973-74	1.74					
-	1 Chips & powder	26 44 3 bags	55 078 00	14717 bags	41,650 00	
. 73	Unfinished & flushed slabs	6835	57 749 00	3750′	40 425 00	
'n	Crazy	i	l	182 Qutls	5 405 00	ii Î-
4	4 Blocks at Mines	314 01" Cft	8 667 00	ĭ	1	
5	5 Lumps at mines	1274 000 tonnes	29,216,00	1	1	
197475	1.75				~	
-	1 Chips & Powder	49438 bags	1 50 318 40	23027 bags	76741 14	
7	Unifinished slabs	sec 7 Sft	60,544 20	5953 05 Sft	44,439 09	
ю	Finished slabs	2116 3 Sft	20,882 70	1543' 10" Sft	14,287 40	
4	Crazy	255 94 Qatls	8,95595	335 98 Qatls	11 977 80	
Sr	5r Marble blocks	4231 7 Cft	1 21,410 00	1	1	
ô	Marble lumps	2587 000 tonnes	25 870 00	Ī	1	

	1	2	3	4	5
1975 76	92				
-	1 Chips & Powder	39929 bags	83,222 00	40246 bags	1,18,721 96
7	Unfinished slabs	10459 6 Sft	92 108 25	8908 9' Sft	70 133 81
ю	Finished slabs	491' 00 Sft	3 869 50	2664 10 Sft	26 414 71
4	Crazy	130 77 Qntls	3 620 94	540 20 Qutls	17 308 67
\$	5 Blocks	2061 7" Cft	78 760 50	220 4 Cft	7,173 12
9	6 Marble lumps	2544 000 tonnes	25 440 00	1	1
1976-77	71.				12
н	1 Chips & Powder	12183 bags	24 366 00	13627 bags	41 762 21
7	Unfinished slabs	10454 00 Sft,	94 086 00	2595 2 Sft	21 918 18
ю	Finished slabs	3934' 3 Sft	43 276 75	5233 11 Sft	42 767 56
4	Crazy	295 87 Qutls	14793 50	276 10 Qntls	13 445 64
ς,	Marble blocks	1334 00 Cft	33 350 00	410 8 Cft	10 938 04
9	Marble lumps	526 860 tonnes	10 537 20	1	I
1977 78	. 42				
-	1 Chips & powder	6500 bags	13 000 00	5701 bags	17 610 74

								. 0									
					_			13	1								
24 777 37	21 444 67	17 975 72	I		50 772 05	11 695 71	59 381 91	23,722 79	3,474 95	1		1 55 999 95	15 702 06	33 201 01	10 312 46	1	i
2981 5" Sft	1671 10 Sft	336 00 Qntls	I		16857 bags	1321 2" Sft	4663 10 Sft	410 20 Qntls	159 11 Sft	i		40123 bags	1941 6 Sft	2761 10' Sft	182 66 Qntlt	I	1
72 889 70	21 620 50	16 683 50	30 918 75		36 256 00	94 697'48	54 473 00	20 101 75	39 762 76	16 581 80		1 81 450 00	ŀ	24 284 55	12 132 00	29 381 33	47 160 00
8096′ 1″ Sft	1965 6 Sft	333 67QntIs	1236 9 Cft	i	18128 bags	10631 11 Sft	4952 7 Sft	402 03 Qutls	1590 7 Cft	829 050 tonnes		57542 bags	2229 8 Sft	2265 8 Sft	242 64 Qntls	1175 3" Cft	2358 000 tonnes
2 Unfinshed slaßs	Fini hed slabs	Crazy	5 Marble Blocks	79	1 Chips & powder	Unfinished slabs	Finished slabs	Marble Crazy	Marble Blocks	6 Marble lumps	08	1 Chips & Powder	Unfinished slabs	Finished slabs	Crazy	Marble Blocks	Marble lumps
71	m	4	χ,	£978 79	H	7	က	4	5	9	1979-80	=	7	m	4	ς Γ	9

					v	
	1	2	3	4	,	
1980 81	81					
-	Chips & powder bags	54346 bags	2 15 979 20	45226 bags	2 41 889 47	
, 6	Unfinished slabs	6749 7 Sft	29 966 56	2334 0 Sft	29 208 53	
ו איז	Finished slabs	3869 01 Sft	21 965 04	4352 5"Sft	47 700 85	
4	X Crazy	152 85 Qntls	6 845 50	221 50 Qutls	14 025 25	`
Ŋ	Marble Blocks	5721 8' Cft	1 43 041 63	ı	1	
9	Marble lumps	3724 596 tonnes	68 491 92	1	!	
1981 82	.82				ç	ì
•	Chips & powner	50394 bags	2 32 818 75	32695 bags	1 89 028 04	4
. ~	Unfinished slabs	9455 9 Sft	1 22 831 88	5431 01" Sft	8 755 06	
l era	Finished slabs	5436 9" Sft	11 537 52	4985 4" Sft A	81 237 22	
4	Crazv	289 35 Qntls	14 617 50	204 40 Qntls	15 835 51	
· v	Marbale blocks	2351 2 Crf	73,090 74	244 07 Cft	11 815 10	
9	Marble lumps	1642 600 tonnes	32 852 00	29 360 tonnes	1 080 59	
April	April, 1982 to Jan, 1983					
-	Chips & powder	50688 bags	1 99 776 00	31226 bags	1,70 259 69	
· C	Tuffnished slabs	7352 03 Sft	85 225 72	2693 09 Sft	43,498 36	
lm	Finished slabs	2379 07 Sft	4 337 35	2366' 06 Sft	43 415 36	
4	Crazy	146 00 Qntls	7,300 00	171 50 Qntls	12 908 69	
· w	Marble Blocks	1026 09' Cft	29 002 50	247 08" Cft	12 395 76	
9	Marble lumps	2433 098 tonnes	48 661 96	ì	1	

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